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NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/71/2016

NAME OF THE PETITIONER(S)

: Gopichand Idandas & 2 others

NAME OF THE RESPONDENT(S)

: M/s Heeral Constructions Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. Prithviraj Pandian

counsel for

R 2

2. k. Nithyanendhan. for thryambak.

Count for Petitions

ORDER

Shri K Nithyavendhan, counsel for petitioner present. Shri R Prithviraj Pandian, counsel for R2 present and prayed time submitting that the senior counsel could not attend the Tribunal today due to personal inconvenience. Considering his request, time enlarged finally. Put up on 14.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)